

National Company Law Tribunal
Allahabad Bench
Allahabad

82/141-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.


NAME OF THE COMPANY: Mr. Ved Prakash Bansal.

Vs.

M/s Upkar Chemicals and Fertilizers

SECTION OF THE COMPANIES ACT: u/s 131 of Companies Act.

Sl. No.	Name	Designation	Representation	Signature
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|----|---------------------|------|------------------|---|
| 1. | Sanjay Kumar Mishra | Adv. | For Resp. 1 to 5 |  |
| 2. | | | | |

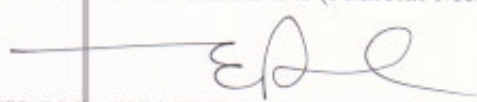
Order dated 07.12.2016

82/141-244/ALD/2016 Mr. Ved Prakash Bansal Vs. M/s Upkar
Chemicals and Fertilizers

Shri Sanjay Kumar Mishra filed Vakalat for the respondents
No. 1 to 5 and requested further time to file reply. Time extended
two weeks and list the matter on 17.01.2017. Interim orders
extended.

List on 17.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016